Annexure-4

Name of the Corporate Debtor: Chandigarh Overseas Private Limited; Date of commencement of CIRP: 27-02-2023; List of Creditors as on: 04-09-2023

(Amount in 3) List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

No.		_	2	ω	4	
rame of cre- dior		Future Colonizers & Construction Limited	Pardeep Kumar	Harish Minocha	Meenu Minocha	TOTAL
Details of claim received	Date of receipt	13-03-2023	14-04-2023	17-07-2023	17-07-2023	
	Amount claimed	1,35,94,96,779.00	9,12,04,214.00	27,27,870.00	27,27,870.00	1,45,01,50,/55.00
Details of claim admitted Amount of	Amount of Nature of claim claim admitted					1
	Nature of claim	Unsecured	Unsecured	Unsecured	Unsecured	
	Amount covered by guarantee			1		-
	Whether related party?	Yes	Yes	No	No	
	% of Voting share in CoC	0.00%	0.00%	0.00%	0.00%	
	ngent claim			ı	-	
Amount of Amount of any	mutual dues, that may be set-off		ı	1		
	claim not admitted					
Amount of Amount of claim under Remarks, if any	verification	1,35,94,96,779.00	9,12,04,214.00	27,27,870.00	27,27,870.00	1,45,61,56,733.00
Remarks, if any		Related party. Under Verification	Related party. Under Verification	The claim should 27,27,870.00 be filed in Form F.	The claim should 27,27,870.00 be filed in Form F.	

